(IPS) was launched during 1994-95 in all States including Gujarat; however, the same scheme has now been restructured to make it more broad based and with focus to benefit the small & marginal farmers including Scheduled Castes/ Scheduled Tribes. The objective of the scheme is to mobilise resources from financial institutions, banks, corporate bodies including user industries and other entrepreneurs for development of wastelands belonging to Central and State Governments, panchayats, village communities, private farmers etc. Under the scheme, there is a provision for central promotional grant/subsidy to all categories of beneficiaries. For effective participation of the beneficiaries, promoters' contribution is also envisaged. The details of subsidy and the promoters' contribution are given in the enclosed statement (see below)

(c) The revised guidelines restructuring the old scheme were issued and the revised scheme has become operational only in August 1998. So far no project proposals have been received from Gujarat Slate.

Statement

Statement showing the Details of Central Promotional Grant/Subsidy and Promoters' Contribution Under Investment Promotional Scheme (IPS)

(A) *The details of subsidy*

(i)	General Category (Individual/ -Group)	25% of on-farm development activities or Rs. 25 lakhs, whichever is less
(ii)	Small farmers (Individual/ Group)	30% of on-farm development activities or Rs. 25 lakhs, whichever is less
(iii)	(a) Marginal Farmers (Individual/ Group)	50% of on-farm development activities or Rs. 25 lakhs, whichever is less
	(b) SC/ST Farmers without any limit in the area of holdings (Individual/ Group)	Same as A (iii) (a) above

(B) *Details of promoters' contribution*

(i)	General Category (Individual/ Group)	At least 25% of the project cost.
(ii)	Small farmers (Individual/ Group)	At least 10% of the project cost.
(iii)	(a) Marginal Farmers (Individual/ Group)	Nil, however, at the time of execution of the project, the family labour should be involved to provide selfemployment ensuring participation.
	(b) SC/ST Farmers without any limit in the area of holdings (Individual/ Group)	Same as B(iii) (a) above.

गांवों को मूलभूत सुविधायें

2762. **श्री राज मोहिन्दर सिंह** :

श्री बलवन्त सिंह रामूवालिया:

क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 6 अक्तूंबर, 1998 को "दि हिन्दूस्तान टाइम्स" में "मेक" डेवलपमेंट विलेज-सेन्ट्रिक" शीर्षक से छपे समाचार की और दिलाया गया है,

(ख) यदि हां, तो क्या यह सच है कि गांवों में मूलभूत सुविधायें न होने के कारण देश का पर्याप्त विकास नहीं हो रहा, और

(ग)यदि नहीं, तो सरकार की इस पर क्या प्रतिक्रिया है और मूलभूत सुविधायें उपलब्ध करवाने के लिए समय सीमा के क्या लक्ष्य निर्धारित किये गये हैं ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौड़ा पाटील) : (क) और (ख) जी, हां।

(ग) प्रश्न ही नहीं उठता।

उत्तर प्रदेश के आजमगढ़ जिले में सड़क को पक्का किया जाना

2763. **श्री मुनव्वर हसन :** क्या ग्रामीण क्षेत्र और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि उत्तर प्रदेश के आज़मगढ जिले में ब्लाक ठेकमा में भगवानपुर से भगौतीपुर के बीच में मार्ग को पिछले 50 वर्षों से पक्का नहीं किया गया है,

(ख) क्या सरकार ने ग्रामीण विकास कार्यक्रम के अंतर्गत इस सड़क को पक्का करने के लिए किसी योजना को अंतिम रूप दिया है, और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है, और यदि नहीं, तो इसके क्या कारण है ?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटील) : (क) और (ग) सड़कों के निर्माण और रखरखाव का उत्तरदायित्व राज्य सरकारो का हैं, "विशेष समस्या वाले क्षेत्रों में सड़कें" नामक कार्यक्रम के अंतर्गत मंत्रालय मध्य प्रदेश, राजस्थान और उत्तर प्रदेश राज्यों में केवल डकैती बहुल क्षेत्रों में सडकों के निर्माण के लिए अनुदान पर विचार करता है । इसलिए उत्तर प्रदेश में आज़मगढ़ जिले में ठेकमा ब्लाक में भगवानपुर से भगौतीपुर के बीच सड़क को पक्का करने की कोई योजना या कार्यक्रम मंत्रालय के अंतर्गत नहीं है।

Identification of 100 most backward and poorest districts

2764. SHRI BRAHMAKUMAR BHATT: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government had appointed a Committee in the recent past to evolve criteria for identification of 100 most backward and poorest districts in the country;

(b) if so, the details thereof;

(c) whether identification of such districts has since been made; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) and (b) Yes, Sir. The Government had appointed a Committee under the Chairmanship of Dr. E.A.S. Sarma (presently Secretary, Expenditure) in 1997 to evolve criteria for identification of 100 most backward and poorest districts and identify such districts. Other Members of the Committee were Dr. Prnab Sen Adviser, Planning Commissioner, Dr. Rohini Nayyar, Advisor Planning Commission, Prof. K.L. Krishna Delhi School of Economics and Shri Satish Chandra Joint Secratry, Ministry of Rural Areas & Employment

(c) and (d) Yes, Sir. The List of districts identified by the Committee is given in the enclosed statement.

Statement

List of the 100 most backward and poorest districts (State-wise)

BIHAR

1. Nalanda
2. Bhojpur
3. Ranchi
4. Aurangabad
5. Jehanabad
6. Gaya
7. Nawada
8. Saran
9. Siwan
10. Gopalganj
11. Paschim Champaran